

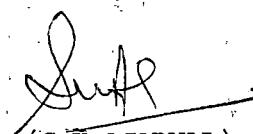
(5)

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA./TA/MP No. 137/2001

Bachchu Bhai Jain

Union of India and ors.  
VERSUS.....

Date of Order	Orders
10.4.2001	<p>Mr. J.K.Kaushik, proxy counsel to Mr. C.B.Sharma, counsel for the applicant seeks to withdraw this Original Application with a liberty to file a fresh, if so advised.</p> <p>In view of the submissions made before us, we dispose of this Original Application as withdrawn with a liberty to file fresh, if so advised.</p> <p> (N.P.NAWANI)</p> <p>Adm. Member</p> <p> (S.K.AGARWAL)</p> <p>Judl. Member</p> <p><i>Pls. file</i> 6/7/01</p>